Minority status to Jain community

1866. DR. CHANDAN MITRA: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government proposes to grant minority status to the Jain community at the National level;
- (b) if so, the details thereof along with the estimated population of Jain community in the country, State-wise; and
- (c) the time by which the minority status is likely to be granted to Jain community at National level?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) Central Government has already declared Jains as a Minority Community under Section 2(c) of National Commission for Minorities Act, 1992 *vide* Gazette Notification No. S.O. 267 (E) dated 27-01-2014.

(b) and (c) Do not arise.

Development programmes for minorities in Rajasthan

†1867. SHRI RAM NARAIN DUDI: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of development programmes being run by the Central Government for minority communities in Rajasthan;
- (b) the amount of money allocated to the State by the Centre for the said programmes for minorities, year-wise and programme-wise; and
- (c) details of unspent money by the Rajasthan Government out of the said money allocated to it by Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) to (c) The details of development programmes being run by this Ministry for minority communities in Rajasthan alongwith the funds allocated for these programmes are as under:

(i) The Multi-sectoral Development Programme (MsDP), with an aim to improve the socio-economic condition of minorities and to provide basic amenities to them is being implemented in 10 Minority Concentration Blocks and 3

[†]Original notice of the question was received in Hindi.